

File No. N-17/145/2014-NM (Vol.III)
Government of India
Ministry of Law and Justice
(Department of Justice)

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Room No. 26, Jaisalmer House,
26-Mansingh Road, New Delhi.
Dated: 23rd December, 2016.

Order

Subject: **Constitution of Task Force for improving India's ranking in World Bank's performance on the parameter of Doing Business "Enforcing Contract" - Regarding.**

In accordance with recommendations of Committee of Secretaries (CoS) in its meeting held on 24th November, 2016 on the above mentioned subject and also as per the direction given in Cabinet Secretary's D.O. letter No. 082/2/1/2016 - CA-IV dated 11th November, 2016, a Task Force is constituted for improving performance on the parameter of "Enforcing Contract" for ease of doing business in India. The constitution of the Task force is as under:

- | | | |
|----|---|------------------|
| 1. | Secretary, Department of Justice | Chairperson |
| 2. | Shri Shailendra Singh, Joint Secretary, Department of Industrial Policy & Promotion | Member |
| 3. | Registrar General, Delhi High Court | Member |
| 4. | Registrar General, Bombay High Court | Member |
| 5. | Secretary (Law), Government of NCT of Delhi | Member |
| 6. | Secretary (Law), Government of Maharashtra | Member |
| 7. | Joint Secretary (e-Courts), Department of Justice | Member-Secretary |
| 8. | Joint Secretary (NM), Department of Justice | Member |
| 9. | Shri Mahendra Khandelwal, Additional Legal Adviser, Department of Legal Affairs | Member |

2. The Task Force will meet on weekly basis and take concerted steps to improve the pace and quality of reform process on "Enforcing Contract" for ease of doing business in India.

3. A list of reforms alongwith timelines is enclosed for ready reference.

C.K. Reejonia
(C.K. Reejonia)
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To,

1. All the Members of the Task Force.
2. Secretary, Department of Legal Affairs. *By challenge*
3. Secretary, Department of Industrial Policy & Promotion.
4. Chief Secretary, Government of NCT of Delhi.
5. Chief Secretary, Government of Maharashtra.
6. NIC, Department of Justice (Jaisalmer House) for uploading the Order on the website of Department of Justice. *Dep. 23/12/16*

Copy to:

1. Joint Secretary, Cabinet Secretariat, Government of India Rashtrapati Bhawan, New Delhi- 110 004.
2. Joint Secretary, Prime Minister's Office, South Block, Raisina Hill, New Delhi-110011.